

ADM No.294/2020

Office of the
Principal District & Sessions Judge,
Bengaluru Rural District, Bengaluru,
dated: 03.08.2020

NOTIFICATION

Due to unavoidable circumstances, the sitting arrangement made vide this office Notification bearing ADM No.294/2020 dated 30.07.2020 in respect of Shri Ramprashanth M.N., Additional Civil Judge and J.M.F.C., Anekal on **04.08.2020**, stands cancelled.



(Venkatesh Naik T.)

Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

Copy sent through e-mail to:

1. To the concerned court.
2. Assistant Public Prosecutor.
3. District Government Pleader.
4. Superintendent of Police, Bengaluru Rural District, Bengaluru.
5. Advocates' Association through concerned court.
6. Web-hosting.
7. Notice Board, for information.